

सरकारी दफ्तरों को दूसरी जगह ले जाने पर किया गया खर्च

\*७५३. मौलाना एम० फारूकी : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५६ से अब तक सेन्ट्रल गवर्नमेंट के दफ्तरों को दिल्ली से दूसरी जगहों को ले जाने में कितना खर्च पड़ा ; और

(ख) उनको दूसरी जगह ले जाने की वजह से रोजाना खर्च कितना बढ़ा या कम हुआ ?

†[EXPENDITURE INCURRED ON SHIFTING OF GOVERNMENT OFFICES

\*753. MOULANA M. FARUQI: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) the expenditure incurred in shifting Central Government offices from Delhi to other places since 1956; and

(b) the increase or decrease in daily expenditure as a result of their shifting?]

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) The information is being collected and will be placed on the Table of the House.

(b) There has been no substantial increase or decrease in daily expenditure of these offices as a result of their shifting, except a small increase in expenditure on establishment because of certain financial concessions sanctioned to their staff.

‡[निर्माण, आवास और संभरण उपमंत्री (श्री अनिल के० चन्दा) : (क) सूचना इकट्ठी की जा रही है और सभा की मेज पर रख दी जायगी ।

(ख) कर्मचारी-वर्ग को कुछ वित्तीय रियायतें देने के कारण थोड़ा सा सिब्बंदी खर्च बढ़ने के अलावा, वास्तव में इन दफ्तरों

को दूसरी जगह ले जाने की वजह से रोजाना खर्च न बढ़े और न घटें हैं ।]

مولانا ایم - فاروقی : پارت بی کے سلسلہ میں میرا یہ کہنا ہے کہ آنریبل منسٹر نے یہ کہا ہے کہ روزانہ کا خرچ نہیں بڑھا ہے - مگر یہ بات سمجھ میں نہیں آتی کہ جب آفیسز یہاں سے چلے جائیں گے اور ان کا کنٹیکٹ یہاں کے دوسرے آفیسز سے ہوگا تو آنے جانے میں ریل کا کرایہ، ڈاک خرچ وغیرہ تو بڑھے گا ہی -

§[मौलाना एम० फारूकी : पार्ट बी के सिलसिले में मेरा यह कहना है कि आनरेबिल मिनिस्टर ने यह कहा है कि रोजाना का खर्च नहीं बढ़ा है, मगर यह बात समझ में नहीं आती कि जब आफिसेज यहां से चले जायगी और उनका कांटैक्ट यहां के दूसरे आफिसेज से होगा तो आने जाने में रेल का किराया, डाक खर्च वगैरह तो बढ़ेगा ही ?]

SHRI ANIL K. CHANDA: I had indicated in part (a) of my answer that the total expenditure on the shifting of the offices has not yet been tabulated, because there are some bills which are not yet paid or adjusted. Therefore, the information when ready will be placed on the Table of the House.

SHRI M. P. BHARGAVA: May I know, Sir, whether residential accommodation has been provided for all the employees in the offices which have been shifted from Delhi?

SHRI ANIL K. CHANDA: There was a question on this point about a few days back and we had given all the available information then. Unfortunately today I have not got that information with me; but by and large, the problem of accommodation has been satisfactorily solved.

SHRI N. M. LINGAM: May I know, Sir, whether this process of shifting offices is a continuous one or has the

†[ ] English translation.

‡[ ] Hindi translation.

§[ ] Hindi transliteration.

Government set a time-limit within which this dispersal should take place?

SHRI ANIL K. CHANDA: Certain firm decisions had been taken about the shifting of some offices and the process has begun. With regard to the Bureau of Mines which is a big organisation—part of it is in Delhi and part in Calcutta—the process has begun, but it will take some time before it is finally moved out.

مولانا ایم - فاروقی: ایز اے پالیسی  
کیا آنریبل منسٹر یہ بتائیں گے کہ جو  
سینٹرل آفیسز ہیں ان کو ایک ایک  
دو دو کرتے یہاں سے منتقل کرنے میں  
کیا فائدہ ہے -

†[ मौलانا एम० फारुकी: एज ए पालि ती  
क्या आनरेबिल मनिस्टर यह बतायेंगे कि जो  
सेंट्रल आफिसेज हैं उनको एक एक दो दो  
कर के यहां से मुतकिल करने में क्या फायदा  
है ? ]

SHRI ANIL K. CHANDA: It is not because of any financial advantage, but this decision was taken because of the scarcity of accommodation both official and residential accommodation in Delhi, and to some extent in Calcutta. And so the Government have taken the decision to move out non-essential offices from Calcutta and Delhi to other places.

SHRI MAHESH SARAN: Is the Government aware that the lower grade staff so far as the Custodian-General's office is concerned, are put to great inconvenience for want of accommodation in Mussoorie?

SHRI ANIL K. CHANDA: No, that is not our information. As I indicated, by and large, the problem has been solved.

SHRI BHUPESH GUPTA: May I know whether one of the reasons for this shifting is that there is a strong trade-union movement in Calcutta and

so the Government would not like its employees to be there?

SHRI ANIL K. CHANDA: I was under the impression that according to Mr. Bhupesh Gupta there is a strong trade-union movement everywhere in the country.

SHRI KAILASH BIHARI LALL: In making these shiftings, has the Government any principle as to how to shift the office equitably among all the States? Or do they do it anywhere they may find convenient?

SHRI ANIL K. CHANDA: It is not a question of equity, but it is a question of availability of buildings.

CROWN PRINCE DILAWAR KHAN OF JUNAGADH'S VISIT TO INDIA

\*754. SHRI V. K. DHAGE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Crown Prince Dilawar Khan of Junagadh has applied for the grant of visa to visit India; and

(b) if so, whether the visa has been granted?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) No Sir. Enquiry made into the matter reveals that no such application has been received in our Mission at Karachi.

(b) Does not arise.

NOTICE SERVED ON PAKISTANI NATIONALS SERVING IN CALCUTTA TO ACCEPT INDIAN NATIONALITY

\*755. SHRI JASWANT SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the reports, published in Pakistan Press recently, alleging that the Government of India had served notices on the Pakistani nationals serving in Calcutta that they should either accept Indian nationality or leave the country; and

(b) if so, what are the facts of the case?